NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 108(ND)/2014 CA NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

Hon'ble Member (J)

SH. S. K. MOHAPATRA Hon'ble Member (T)

SPECIAL.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

NAME OF THE COMPANY: M/s. Eden Park Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Ms. Anuradha Dutt. Adv.
2. Ms. Stdharth Acharamal. Adv.
3. Ms. Divya Bhalla. Adv.
4. Ms. Anut Shah. Adv.
5. M. Virender Granda, & Adv.
6. M. Cerdipto Darkor, & Adv.
7. M. Vipul Granda, Adv.
8. Mr. Tarum Mehta, Adv.
9. Ms. Shelly Khauma, Adv.
Order

Both sides are present.

Since it is a part heard matter before the Hon'ble Principal Bench, the same is posted for further hearing on 30.11.2016 at request of the parties.

(R. VARADHARAJAN)

(S.K. MOHAPATRA) MEMBER (T)

MEMBER(J)

27.10.2016 (P.K. Sud)